

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 120/TT/2013

Date: 17.7.2013

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for 240 MVAR Switchable Line Reactor along with associated bays at Bilaspur Pooling Station under Common Scheme for 765 kV Pooling Stations and Network for NR, Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Western Region for tariff block 2009-14 period.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 20.8.2013:-

- i) Documents in support of interest rate and repayment schedule for Proposed Domestic Loan deployed for the Asset.
- ii) Approved Detailed Project Report (DPR) of the project relating to Common Scheme for 765 kV pooling stations and Network for NR and Common Scheme for Network for WR.

Yours faithfully,

(P. K. Sinha)  
Asst. Chief (Legal)